

(B) GAP II

- (i) Yamuna Action Plan March, 1999
 (ii) Gomati Action Plan 4-5 years after approval by ODA

I&D - Integration and Diversion
 STP - Sewage Treatment Plant
 EC - Electric Crematoria
 mld - Million litre daily

3. Funds released to the participating States for schemes/projects.

(Rs. crores)

State	GAP-I	GAP-II	Total
Uttar Pradesh	173.48	2.36	175.84
Bihar	53.51	1.50	55.01
West Bengal	177.42	0.09	177.50
Haryana (YAP)		8.46	8.46
Total	404.41	12.41	416.81

[English]

Education for Disabled Children

*571. SHRI MAHESH KANODIA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government are implementing the scheme named as Integrated Education for the Disabled Children;

(b) if so, the targets fixed for the same for the year 1995-96; and

(c) the achievements made so far under the Scheme since its implementation?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) An additional coverage of about 5,000 disabled children is envisaged during 1995-96.

(c) Approximately 40,000 disabled children have been covered under the scheme so far.

Free Rail Passes

*572. SHRI HARISINH CHAVDA : Will the Minister of RAILWAYS be pleased to state :

(a) the categories of persons to whom free rail passes are issued;

(b) the number of freedom fighters to whom free rail passes have been issued during 1994-95 till date and the class in which they are entitled to travel;

(c) whether it is proposed to extend this facility to Ex-MLAs also;

(d) if so, the details thereof; and

(e) the total cost the Railways have to bear on this account during each of the last three years?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Presumably, the reference is to All India Complimentary Card Passes granted to Individuals/Organisations. These Card Passes are granted by Ministry of Railways to eminent persons/organisations devoted to social, cultural, scientific, literary, sports and educational activities of All India character etc., and based on justification/merits of each case.

In addition, free complimentary card passes are issued to former Members of Parliament and to Freedom Fighters/their widows.

(b) 36126 Complimentary Card passes were issued to Freedom Fighters in 1994-95 (March to February) and 4768 such passes in March 1995. These passes entitle the Freedom Fighter to travel in First Class/AC Sleeper along with a companion.

(c) No, Sir.

(d) Does not arise.

(e) The cost of card passes issued to Freedom fighters is borne by the Ministry of Home Affairs. The cost of complimentary card passes to individuals/organisations is not computed.

Development of Coconut

*573. SHRI RAMESH CHENNITHALA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Central allocation for the development of Coconut has been declining during the last three years;

(b) if not, the facts thereof alongwith the amount allocated to each State during each of the last three years;

(c) whether there is any proposal to popularise Coconut Oil as an edible oil;

(d) if so, the steps being taken in this direction; and

(e) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR) : (a) No, Sir.

(b) A Statement giving amount allocated to each State during each of the last three years is appended.

(c) to (e). The Coconut Development Board an autonomous body responsible for implementation of schemes for the development of Coconut, has taken several measures to promote the use of Coconut oil as an edible oil and to dispel misgivings oil on human health.

STATEMENT*Statewise Allocation for Development of Coconut*

(Rs. in lakhs)

Sl. No.	Name of the State/UTs.	Allocation		
		1992-93	1993-94	1994-95
1	2	3	4	5
1.	Kerala	145.91	559.72	859.71
2.	Tamil Nadu	45.05	143.51	131.90

1	2	3	4	5
3.	Karnataka	112.87	155.76	210.05
4.	Andhra Pradesh	98.46	70.86	132.61
5.	Orissa	8.06	16.55	12.42
6.	Goa	0.93	1.89	2.83
7.	Maharashtra	2.31	0.44	2.73
8.	Tripura	13.68	10.65	12.06
9.	Bihar	17.49	11.69	20.62
10.	Assam	23.22	24.55	14.33
11.	West Bengal	3.18	8.31	6.08
12.	Manipur	0.39	0.05	0.34
13.	Gujarat	0.45	1.34	2.68
14.	A and N Island	9.76	8.78	11.28
15.	Lakshadweep	8.06	7.31	-
16.	Pondicherry	6.45	1.87	3.47
17.	Madhya Pradesh	13.27	23.16	14.2
18.	Nagaland	0.31	2.41	1.82
19.	Arunachal Pradesh	0.71	-	2.52
20.	Rajasthan	-	-	.50
Total		510.56	1048.86	1442.16

World Bank Report

*574. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI :

SHRI SANAT KUMAR MANDAL :

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have studied the World Bank Report on 'India transport sector—long term issues' suggesting a complete overhaul of Railway-Operations in India, calling for running of the passenger services as a commercial venture and cutting down of Railway Subsidies;

(b) if so, the reaction of the Government to the various suggestions made therein; and

(c) impact of such a change on the freight and fare structure and financial position of the Railways?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) The World Bank in its report has addressed these issues as a part of long range planning perspectives for transport sector including India Railways. These are only suggestions and Government has not such proposal under consideration for implementing them at this stage.

(c) Does not arise.

[Translation]

Small and Marginal Farmers

*575. SHRI RAM PRASAD SINGH :

DR. (SHRIMATI) K.S. SOUNDARAM :

Will the Minister of AGRICULTURE be pleased to state :

(a) the approximate number of Small and Marginal Farmers in the country at present as per the latest Agricultural Census, State-wise;

(b) the details of various schemes being launched or proposed to be launched by the Government for the development of these farmers;

(c) the financial assistance provided by the Government for the development of these farmers during each of the last three years, State-wise; and

(d) the allocation made for the current year for the purpose; State-wise?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR) : (a) A Statement is enclosed at Statement-I

(b) to (d). A scheme for infrastructural development for small and marginal farmers was implemented during 1992-93 and 1993-94. Details of funds released is given at Statement-II. No funds were released under the scheme during 1994-95. There is no allocation under the scheme during the current year.

STATEMENT - I

Statewise Number of Small and Marginal Holdings in India, 1990-91

(Thousands)

S.No.	State/U.T.	Small (1-2 hactares)	Marginal (below 1.0 ha.)
1	2	3	4
1.	Andhra Pradesh	1972	5211
2.	Assam	546 *	1451 *
3.	Bihar	1327 *	8976 *
4.	Gujarat	915	924
5.	Haryana	304	622
6.	Himachal Pradesh	168	538
7.	Jammu and Kashmir	197	901
8.	Karnataka	1586	2262
9.	Kerala	281	5016
10.	Madhya Pradesh	1917	3136
11.	Maharashtra	2728	3275
12.	Manipur	49	69
13.	Meghalaya	42	59
14.	Nagaland	21	13
15.	Orissa	1035	2118
16.	Punjab	204	296
17.	Rajasthan	1019	1517
18.	Sikkim	11	26
19.	Tamil Nadu	1275	5848
20.	Tripura	69	217
21.	Uttar Pradesh	3118	14819
22.	West Bengal	1107	4639
23.	Arunachal Pradesh	17	16
24.	Chandigarh	Neg.	1
25.	D and N Haveli	4	6
26.	Delhi	8	26
27.	Goa	8	58
28.	Lakshadweep	Neg.	6